

ITEM NO.23

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).3/2024

JUSTICE RUDRA PRAKASH MISHRA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.773/2024-GRANT OF INTERIM RELIEF and IA No.766/2024-EXEMPTION FROM FILING O.T.)

Date : 12-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Prem Prakash, AOR
Ms. Aishvarya, Adv.
Ms. Deepali Nanda, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice.
- 2 Liberty to serve the Central Agency dasti, in addition.
- 3 Tag with Writ Petition (C) No 232 of 2023.
- 4 List the Petition with connected matter(s) on 29 January 2024.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR